

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 115 OF 2017 &
IA NO. 210 OF 2017**

Dated: 9th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Birla Textile Mills & Ors.

.... Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Ms. Ritika Singhal
Ms. Aradhna Tandon

Counsel for the Respondent(s)

:

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

Mr. Anand K. Ganesan for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **1-4-2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js